

ITEM NO.101

COURT NO.14

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 8915/2012

C.ANIL CHANDRAN

APPELLANT

VERSUS

M.K.RAGHAVAN & ORS.

RESPONDENTS

Date : 21-09-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant

Dr. K.P.Kylasanatha Pillay, Sr. Adv.  
Mr. A. Venayagam Balan, AOR  
Mr. Gaurav Pal, Adv.  
Mr. Kiritkumar Govindlal Sheth, Adv.  
Mr. Ashray Behura, Adv.  
Mr. Deepak Parashar, Adv.  
Mr. Prakhar Singh, Adv.

For Respondents

Respondent no.3 Mr. P. A. Noor Muhamed, AOR

State of Kerala

Mr. Jayanth Muth Raj, Sr. Adv.  
Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Abraham Mathew, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

1. Heard.
2. Arguments concluded.
3. Judgment reserved.

(POOJA SHARMA)  
COURT MASTER (SH)

(NAND KISHOR)  
COURT MASTER (NSH)